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सरकारी दफ्तरों को दूसरी जगह ले जाने पर किया गया खर्च

*७५३. मौलाना एम० फारू की : क्या निर्माण, ग्रावास श्रोर संभरण मंत्री यह बतान की क्रपा करेंगे कि :

- (क) १९५६ मे अब तक सेन्ट्रल गवर्नमेंट के दपतरों को दिल्ली से दूसरी जगहों को ले जाने में कितना खर्च पडा ; श्रौर
- (ख) उनको दूसरी जगह ले जाने की वजह से रोजाना खर्च कितना बढ़ा या कम हम्रा ?

†[Expenditure incurred on shifting OF GOVERNMENT OFFICES

*753. MOULANA M. FARUQI: Will the Minister of Works, Housing and Supply be pleased to state:

- incurred in (a) the expenditure shifting Central Government offices from Delhi to other places since 1956; and
- (b) the increase or decrease daily expenditure as a result of their shifting?]

THE DEPUTY MINISTER WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The information is being collected and will be placed on the Table of the House.

(b) There has been no substantial increase or decrease in daily expenditure of these offices as a result of their shifting, except a small increase expenditure on establishment because of certain financial concessions sanctioned to their staff.

्रीतिर्नाण, श्रावास श्रीर संगरण उपमंत्री (श्री अनिल के० चन्हा): (क) सूचना इकट्ठी की जा रही है और सभा की मेज पर रख दी जायगी।

(ख) कर्मचारी-वर्ग को कुछ वित्तीय रियायतें देने के कारण थोडा सा सिब्बंदी खर्च बढने के म्रलावा, वास्तव में इन दफ्तरों को दूसरी जगह ले जाने की वजह से रोजाना खर्च न बढ़े ग्रौर न घटें हैं।]

to Questions

مولانا ایم - فاروقی: پارت بی کے سلسله میں میرا یه کہنا هے که آنریبل منستر نے یہ کہا ہے کہ روزانہ کا خرج نہیں بچھا ہے - مگر یہ بات سمجه میں نہیں آتی که جب آفیسیزیہاں سے چلے جائیں گھ اور ان کا کنٹیکس عہاں کے دوسرے آفیسیز سے ہوکا تو آنے جانے میں ریل کا کرایہ، ڈاک خرچ وفیرہ تو بوهنگا هي -

§[मौलाना एम० फारूकी : पार्ट बी के सिलसिले में मेरा यह कहना है कि ग्रानरेबिल मिनिस्टर ने यह कहा है कि रोजाना का खर्च नहीं बढ़ा है, मगर यह बात समझ में नही आती कि जब ग्राफ़िसेज यहां से चले जायेगी ग्रौर उनका कांटैक्ट यहां के दूसरे ब्राफ़िसेज स होगा तो ग्राने जाने में रेल का किराया, डाक खर्च वग़ैरह तो बढ़ेगा ही ?]

SHRI ANIL K. CHANDA: indicated in part (a) of my answer that the total expenditure on the shifting of the offices has not yet been tabulated, because there are some bills which are not yet paid or adjusted. Therefore, the information ready will be placed on the Table of the House.

SHRI M. P. BHARGAVA: know, Sir, whether residential accommodation has been provided for all the employees in the offices which have been shifted from Delhi?

SHRI ANIL K. CHANDA: was a question on this point about a few days back and we had given all the available information then. Unfortunately today I have not got that information with me; but by and large, the problem of accommodation has been satisfactorily solved.

SHRI N. M. LINGAM: May I know, Sir, whether this process of shifting offices is a continuous one or has the

^{†[]} English translation.

^{‡[]} Hindi translation.

^{§[]} Hindi translitération.

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so the Government would its employees to be there?

Government set a time-limit within which this dispersal should take place?

SHRI ANIL K. CHANDA: Certain firm decisions had been taken about the shifting of some offices and the process has begun. With regard to the Bureau of Mines which is a big organisation-part of it is in Delhi and part in Calcutta—the process begun, but it will take some time before it is finally moved out.

مولانا ایم - فاروقی: ایز اے پالیسی کیا آنریبل منستریه بتائیں گے که جو سینترل آفیسیز هیی ان کو ایک ایک دو دو کرنے یہاں سے منتقل کرنے میں کیا فائدہ ہے۔

†[मौलाना एम० फाइकी : एज ए पालि नी क्या ग्रानरेबिल मिनिस्टर यह बतायेंगें कि जो सेंट्रल ग्राफिसेज है उनको एक एक दो दो कर के यहां से मतकिल करने में क्या फायदा हैं ?]

SHRI ANIL K. CHANDA: It is not because of any financial advantage, but this decision was taken because of the scarcity of accommodation official and residential accommodation in Delhi, and to some extent in Calcutta. And so the Government have taken the decision to move out nonessential offices from Calcutta and Delhi to other places.

SHRI MAHESH SARAN: Government aware that the lower grade staff so far as the Custodian-General's office is concerned, are put to great inconvenience for want of accommodation in Mussoorie?

SHRI ANIL K. CHANDA: No. that

SHRI BHUPESH GUPTA: know whether one of the reasons for this shifting is that there is a strong trade-union movement in Calcutta and

is not our information. As I indicated, by and large, the problem has been solved.

not like

SHRI ANIL K. CHANDA: under the impression that according there is a to Mr. Bhupesh Gupta strong trade-union movement everywhere in the country.

SHRI KAILASH BIHARI LALL: In making these shiftings, has the Government any principle as to how to shift the office equitably among all the States? Or do they do it anywhere they may find convenient?

SHRI ANIL K. CHANDA: It is not a question of equity, but it is a question of availability of buildings.

PRINCE DILAWAR Crown KHAN OF JUNAGADH'S VISIT TO INDIA

*754. Shri V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Crown Prince Dilawar Khan of Junagadh has applied for the grant of visa to visit India; and
- (b) if so, whether the visa has been granted?

THE DEPUTY MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No Sir. quiry made into the matter reveals that no such application has been received in our Mission at Karachi.

(b) Does not arise.

NOTICE SERVED ON PAKISTANI NATIONALS SERVING IN CALCUTTA TO ACCEPT INDIAN NATIONALITY

*755. Shri JASWANT SINGH: Will the Prime Minister be pleased to state:

- (a) whether Government's attention has been drawn to the reports, published in Pakistan Press alleging that the Government of India had served notices on the Pakistani nationals serving in Calcutta that they should either accept Indian nationality or leave the country; and
- (b) if so, what are the facts of the case?

^{†[]} Hindi transliteration.